

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 35/7/HDB/2020
NAME OF THE COMPANY	Brightcom Group Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Brightcom Group Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V V S N Raju	Adv	9866446467	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Nagesh Reddy P. Bhupesh	Advocate	996622805	

ORDER

Counsels for both sides are present.

In view of the Joint Memo dated 10.03.2021, which was received by the Registry on 11.03.2021 filed by both the parties, the **CP No.35/07/HDB/2020 is dismissed as withdrawn.**


MEMBER (T)

Syamala


MEMBER(J)